

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 235 (ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.12.2017**

**NAME OF THE COMPANY: M/s Rich Estate Pvt. Ltd. Vs. The Registrar  
of Companies**

**SECTION OF THE COMPANIES ACT: 252(3)**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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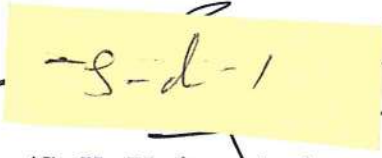
For the Petitioner (s) : Mr. Rakesh, Advocate

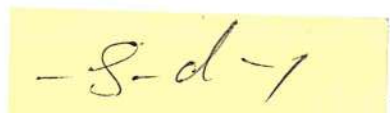
For the Respondent (s) : Mr. Manish Raj, CP for ROC Delhi, Ms. Lakshmi  
Gurung Standing Counsel for Income Tax Deptt,  
with Ms. Easha Kadian, Advocate

**ORDER**

✓ Objections have not been received from the Income Tax Department.  
Be filed within three days.

To come up for orders on 9<sup>th</sup> January, 2018.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**